

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/2016
NAME OF THE PETITIONER(S) : S. Jayaprakash
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ROHAN RAJASEKARAN
for
S.R. Rajagopal

Counsel for
Petitioner

Rohan R

2. D.V.P. Saivitha
Mr Ciba Vishnu

Counsel for
R2

D.V.P. Saivitha

ORDER

Counsel for petitioner present. Counsel for R2 present. Both the parties prayed time for final hearing. Time extended at request. Put up on **09.01.2017** at **10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)